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C.A.No. 6565 OF 1999

ITEM No.101(PH)

Court No. 10

SECTION XVII

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No.6565/1999

Sanjay K. Sinha-II & Ors.

Appellant (s)

vs.

State of Bihar & Ors.

Respondent (s)

(With office report)

Date:29/4/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s)

Mr. Gopal Subaramaniam, Sr. Adv.

Mr. Ajit Kumar Sinha, Adv.

Mr. Pankaj Bhagast, Adv.

For Respondent (s)

Mr. S.B. Sanyal, Sr. Adv.

Mr. Rudeshwar Singh, Adv.

Mr. Shishir Pinaki, Adv.

Mr. R.P. Wadhvani, Adv.

Mr. Kumar Rajesh Singh, Adv.

Mr. B.B. Singh, Adv.

Mr. Anurag, Adv.

Mr. Navin Prakash, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Gopal Subaramaniam, the learned senior counsel for the appellants resumed his arguments at 11.35 a.m and concluded at 11.45 a.m. Thereafter, Mr. S.B. Sanyal, the

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learned senior counsel for the respondents made the arguments till 2.55 p.m. Thereafter, Mr. Gopal Subramaniam, learned senior counsel made his submissions in reply till 3.40 p.m. Arguments concluded. Judgment reserved.

(Sarojbala)(A.S.Bisht)(Om Prakash)

PA to Addl.Registrar Court Master

Court Master